

Vadodra by anti-social element who forcibly occupy reserved seats and physically assault the ticket-holders ;

(b) if so, reasons for not taking any steps against conductors of the reserved compartments and Railway Police for dereliction of duty ; and

(c) what steps have been contemplated to protect the travelling public from the objectionable activities of regular gangs of anti-social elements and some members of the Railway Staff who are alleged by hand-in-glove with such elements ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOUDHURY) : (a) to (c). There are cases of commuters entering into reserved coaches unauthorisedly on this train. The Railway staff and police personnel on duty do try and control the entry of commuters as far as possible. Special checks are conducted with the help of Government Railway Police and Railway Protection Force personnel between Vadodara and Ahmedabad to curb the nuisance. 4 persons were arrested and prosecuted in January '84 on charges of assault. An additional intercity express train (29 Dn) was introduced between Vadodara and Ahmedabad from 1.7.83 to follow 15 Dn Saurashtra Express which has partially relieved the pressure of commuters on Saurashtra Express. Checks on Saurashtra Express are being further intensified.

#### **Persons Afflicted with Leprosy and Development of a Vaccine**

3096. SHRIMATI PRAMILA DANDAVATE :  
SHRI A. NEELALOHITHA-DASAN NADAR :  
SHRI MANOHAR LAL SAINI :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) how many persons are afflicted with leprosy in India and how many of them are of infectious type ;

(b) what steps are being taken to detect them at early stage and treatment given to them ;

(c) whether an effective vaccine has been found out by a Indian Scientist at Tata Cancer Research Institute, Bombay and if so, details thereof ; and

(d) if so, what opinion has been expressed about the vaccine by World Health Organisation and International fame experts ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : (a) About 4 million persons are affected with leprosy out of which about 20 percent cases are of infectious type.

(b) Health Education, intensive house to house survey and contact examinations are done for early detection and regular treatment through trained medical, Non-medical and technical personnel of the Leprosy Control Units, S.E.T. (Survey, Education & Treatment) Centres, Urban Leprosy Centres and voluntary centres.

(c) A material from an acid-fast organism has been developed by the Tata Cancer Research Centre, Bombay to be used as vaccine against leprosy. This is still under field trial to test its efficacy for use in human beings.

(d) The international experts have expressed the view that the material for vaccines so developed should be on trial for some more years before their efficacy is proved.

**बरेली-कासगंज छोटी लाइन को बड़ी लाइन में बदलना**

3097. श्री जयपाल सिंह कश्यप : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार बरेली-कासगंज छोटी लाइन को बड़ी लाइन में बदलने का है; और

(ख) यदि हां, तो यह काम कब तक हो जायेगा ?

**रेल मंत्री (श्री ए० बी० ए० गनी खान चौधरी):** (क) बरेली-कासगंज मीटर आमान खंड को बड़े आमान खंड में बदलने का फिल-हाल कोई प्रस्ताव नहीं है।

(ख) प्रश्न नहीं उठता।

**किस्म और मूल्य नियंत्रण के बारे में औषध उद्योग को निदेश**

3098. **श्री राम प्यारे पनिका :** क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने औषधियों की किस्म और मूल्य नियंत्रण के बारे में औषध उद्योग को कुछ निदेश जारी किए हैं;

(ख) यदि हां, तो क्या इनका उद्योगों पर प्रभाव पड़ा है;

(ग) यदि हां, तो कितना प्रभाव पड़ा और यदि नहीं, तो क्या सरकार का विचार इस संबंध में अन्य ठोस कदम उठाने का है; और

(घ) यदि हां, तो तत्संबंधी व्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं ?

**स्वास्थ्य और परिवार कल्याण मंत्रालय में उपमंत्री (कुमारी कुमुद बेन एम० जोशी) :**

(क) से (घ) औषधियों की गुणवत्ता पर नियंत्रण औषध और प्रसाधन सामग्री अधिनियम के उपबन्धों के अधीन किया जाता है और निर्माताओं को इस अधिनियम के उपबन्धों का पालन करना होता है। सरकार ने औषध उद्योगों को कोई निर्देश जारी नहीं किए हैं।

औषधियों के मूल्य पर नियंत्रण औषध (मूल्य नियंत्रण) आदेश, 1979 के उपबन्धों के अधीन रसायन और उर्वरक मंत्रालय द्वारा किया जाता है।

**Scarcity of Medicines in CGHS Dispensaries and Major Hospitals in Capital**

3099. **SHRI GHUFRAN AZAM :** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that there is severe scarcity of medicines in the CGHS Dispensaries and Major Central Government hospitals in the Capital ;

(b) whether it is also a fact that many special medicines have been deleted from the list of medicines of CGHS ;

(c) if so, whether Specialists of CGHS and CHS have recommended to the Government to purchase the original medicines and not their substitutes ; and

(d) if so, the reaction of the Government thereto ?

**THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD BEN M. JOSHI) :** (a) to (d). According to the available information, at present there is no severe scarcity of medicines in the CGHS dispensaries and major Central Government hospitals in the Capital. CGHS formulary contains all essential medicines which are usually required. In general, single ingredient drugs and those included in Indian Pharmacopia are procured by generic name and not in brand name. However, in special circumstances, brand name medicines prescribed by Specialists are also supplied to the beneficiaries.

**Import of I.B.M. Computers by Railways**

3100. **SHRI K. RAMAMURTHY :** Will the Minister of RAILWAYS be pleased to state :